

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:3355

ANSWERED ON:13.12.2012

UTILISATION OF FUNDS

Mandal Shri Mangani Lal;Yadav Shri Hukamdeo Narayan

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the funds provided under the Members of Parliament Local Area Development Scheme (MPLADS) have not been fully utilised also spent in most of the States in the country due to slow the implementation of the works recommended by the Member of Parliament under the MPLADS;

(b) if so, the details in this regard during the tenure of 14th Lok Sabha, MPs, State and district-wise;

(c) whether due to lack of an effective mechanism to monitor at Central level and lethargy at State and districts levels and the MPLADS funds are not fully and timely utilised; and

(d) if so, the details in this regard, State-wise along with reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (d) Under the MPLAD Scheme, recommendation of works by MPs, sanction and execution of works by District Authorities is a continuous process and the MPLADS funds are non-lapsable, i.e. funds left can be carried forward for utilisation in the subsequent years.

The MPLAD Scheme is administered through a set of guidelines which inter alia prescribe time limit for sanction and completion of eligible recommended works. The MPLADS guidelines provide for completion of the sanctioned projects generally within a time period not exceeding one year. However delay in completion do take place at the level of the implementing authorities. The main reasons for the delays are non-availability of land, preparation of technical estimates, etc. As per reports received from the districts, the cumulative fund utilisation over funds available in respect of Lok Sabha constituencies up to the 14th Lok Sabha period is around 96% and as such reflects satisfactory level of implementation of the scheme. The State-wise details of funds utilized are given in Annexure. The MP-wise/constituency-wise fund utilization details are available at the website: www.mplads.gov.in.